# HIGH COURT FOR THE STATE OF TELANGANA

## **TENDER NOTIFICATION**

## ROC.No.96/2019-CPS.

Sealed quotations are invited for entering into rate contract for the following computer consumables for a period of one year for use of the High Court for the State of Telangana.

#### **DETAILS OF ITEMS**

SI. No.	DESCRIPTION	CONSUMABLE TONER MODEL	ESTIMATED QTY
COMPUTER CONSUMABLES			
1	HP LASERJET 1010/1020 TONER CARTRIDGE(12A)	(12A)	100 Nos.
2	HP 1106 PRINTER CARTRIDGE (HP 88A)	(HP88A)	100 Nos.
3	RICOH AFICIO 300 DN PRINTER TONER CARTRIDGES	(300 DN)	300 Nos.
4	RIBBONS FOR LINE MATRIX PRINTERS (Model No.Lipi 6615)	RIBBON MODEL	40 Nos.
5	RIBBONS FOR PRINTRONIX LINE MATRIX PRINTER (Mode No. Wep P8C - 1000N)	RIBBON MODEL	40 Nos.
6	RIBBONS FOR LINE MATRIX PRINTERS (Model No.Lipi 6810)	RIBBON MODEL	40 Nos.
7	SAMSUNG ML 2851ND PRINTER TONER CARTRIDGE	ML- D2850A/XIP	10 Nos.
8	SAMSUNG SCX 4824FN MULTIFUNCTIONAL PRINTER TONER	MLT-209 Series	10 Nos.
9	RIBBONS FOR DOT MATRIX PRITNERS (HQ1070+DX)	RIBBON	10 Nos.
STATIONERY CONSUMABLES			
10	80 COLUMN PERFORATED PAPER 60 GSM - 10 x 12 x 1		100 Boxes
11	132 COLUMN PERFORATED PAPER 60 GSM - 15 x 12 x2		20 Boxes

#### **TERMS AND CONDITIONS:**

- 1. The bidders should submit their quotations with validity period of one year from the date of agreement.
- 2. The bidders should submit the latest Original Authorization Certificate of the concerned O.E.M and provide OEMs representatives name, address & phone number with email ID for verification of genuine Authorization Letter to supply the genuine consumables, spares and cartridges, to the dealer/bidder.
- 3. The bidder should have Registered Head Office/Branch Office in Hyderabad or Secunderabad to collect the purchase order and supply the goods personally.
- 4. The prices quoted and accepted shall be valid for a period of one year from the date of agreement without any change.
- 5. The prices quoted should be inclusive of all taxes.

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**TENDER SUBMITTING ADDRESS:** The Registrar (I.T-cum-Central Project Coordinator), 6<sup>th</sup> Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

**NOTE:** Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations to the undersigned on or before **29<sup>th</sup> March**, **2019** (**Friday**) during the office hours. The Registrar (I.T-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.

HYDERABAD

Date: 18-03-2019

REGISTRAR (I.T cum-CENTRAL PROJECT COORDINATOR)